

From,

**Rajiv Sharma, HJS,
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad**

To,

**The I/c Director,
Institute of Judicial Training & Research, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow**

No. 319 /JR(S)/2014 Dated: Allahabad: September 11, 2014

Subject: Regarding nomination for Refresher Training Programme for Civil Judges under 13th Finance Commission Scheme at JTRI, Lucknow.

Sir,

With reference to your letter no. JTRI/Ubuntu Trg./14-1876 dated 09.09.2014, on the above subject, I am directed to inform you that Court has been pleased to approve the proposal and nominate the judicial officers mentioned at Lists 'A' and 'B' for two days Ubuntu-Linux Operating System & Libre Office Writer and four days Refresher Training Programme scheduled from 22.09.2014 to 27.09.2014 & 13.10.2014 to 18.10.2014 at JTRI, Lucknow respectively.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully

Sd/-

Joint Registrar(Judicial)(Services)

No. 319 (i)/JR(S)/2014 dated: September 11, 2014

copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P, Lucknow.
2. All the District & Sessions Judges with the request to kindly inform the officer concerned accordingly and direct them to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training.
3. Sri Harsh Agarwal, Deputy Registrar, Appellate Tribunal of Electricity, New Delhi with the request kindly to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court.
4. Sri Humayun Rasheed Khan, Deputy Director, Institute of Judicial Training & Research, U.P, Lucknow with the request kindly to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court.
5. Smt. Shabistan Aquil, Deputy Director, Competition Commission of India, New Delhi with the request kindly to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court.
6. Sri Pushpender Singh, Deputy Director, Institute of Judicial Training & Research, U.P, Lucknow with the request kindly to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court.
7. Sri Rajiv Maheshwaram, Deputy Secretary, U.P State Legal Services Authority, Lucknow the request kindly to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court.
8. Ms. Chhavi Ashtana, Legal Adviser, U.P State Industrial Development Corporation, Ghaziabad with the request kindly to report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training programme, under intimation to Hon'ble Court.
9. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Joint Registrar (Judicial)(Services)

List-A

Refresher Training Programme for Civil Judges at JTRI, UP, Lucknow

Duration: 22.09.2014 to 27.09.2014

Sl. No.	Batch	I.D.	Name	Designation	Place of Posting
1.	2003	6172	Sri Vikas Goyal	Addl. Civil Judge(S.D.)/ACJM.	Bareilly
2.	2003	6174	Sri Prashant Mittal	Addl. Civil Judge(S.D.)/ACJM.	Rampur
3.	2003	6175	Ms Shelly Roy	Addl. Civil Judge(S.D.)/ACJM.	Lucknow
4.	2003	6176	Sri Sanjeev Kumar Singh	Addl. Civil Judge(S.D.)/ACMM.	Kanpur Nagar
5.	2003	6177	Sri Kamlesh Kumar Pathak	Addl. Civil Judge(S.D.)/ACJM.	Faizabad
6.	2003	6178	Sri Hitendra Hari	Addl. Civil Judge(S.D.)/ACJM.	Lucknow
7.	2003	6179	Sri Sandeep Gupta	Addl. Civil Judge(S.D.)/ACJM.	Varanasi
8.	2003	6180	Sri Chandra Bhan Singh	Civil Judge (S.D.)	Firozabad
9.	2003	6181	Sri Harsh Agarwal	Dy. Registrar Appll. Tribunal of Electricity	New Delhi
10.	2003	6182	Sri Shailendra Nigam	ACJM	Unnao
11.	2003	6183	Sri Humayun Rasheed Khan	Dy. Director, JTRI,UP	Lucknow
12.	2003	6184	Sri Brahmatej Chaturvedi	Addl. Civil Judge(S.D.)/ACJM.	Agra
13.	2003	6185	Sri Monica Thakur	CJM	Ghazipur
14.	2003	6186	Sri Sarvesh Kumar Pandey-II	Civil Judge (S.D.)	Rai Bareli
15.	2003	6191	Smt. Pallavi Agarwal	Addl. Civil Judge(S.D.)/ACJM.	Lucknow
16.	2003	6196	Smt. Anamika Chauhan	A.C.J.M.	Lakhimpur Kheri
17.	2003	6197	Smt. Richa Joshi	Addl. Civil Judge(S.D.)/ACJM.	Lucknow
18.	2003	6199	Sri Abhay Krishna Tiwari	Addl. Civil Judge(S.D.)/ACJM.	Meerut
19.	2003	6222	Sri Pawan Kumar Srivastava	Addl. Civil Judge(S.D.)/ACJM.	Mathura
20.	2003	6223	Smt. Pratibha Saxena-II	Addl. Civil Judge(S.D.)/ACJM.	Etah
21.	2003	6226	Sri Satyawan Singh	Civil Judge (Senior Div.)	Barabanki
22.	2003	6227	Sri Rajesh Parasher	Addl. Civil Judge(S.D.)/ACJM.	Agra
23.	2003	6228	Sri Vikas Gupta	Addl. Civil Judge(S.D.)/ACJM.	Bareilly
24.	2003	6229	Smt. Kavita Mishra	A. C. J. M.	Ballia
25.	2003	6230	Smt. Reshma Praween	Addl. Civil Judge(S.D.)/ACJM.	Ghaziabad
26.	2003	6231	Sri Kashi Nath	Addl. Civil Judge(S.D.)/ACJM.	Etah
27.	2003	6232	Sri Sanjay Kumar Singh-I	Addl. Civil Judge(S.D.)/ACJM.	Meerut
28.	2003	6233	Sri Rajesh Narayan Mani Tripathi	CJM	Ambedkar N. at Akbarpur
29.	2003	6235	Smt. Deepa Rai	Addl. Civil Judge(S.D.)/ACJM.	Faizabad
30.	2003	6236	Smt. Alpana Shukla	Addl. Civil Judge(S.D.)/ACJM.	Varanasi
31.	2003	6237	Sri Gyanender Singh Yadav	Addl. Civil Judge(S.D.)/ACJM.	Aligarh
32.	2003	6238	Sri Gaurav Kumar	A.C.J.M. (Railway)	Varanasi
33.	2003	6239	Sri Abhinay Kumar Mishra	Addl. Civil Judge(S.D.)/ACJM.	Meerut
34.	2003	6240	Sri Amit Veer Singh	A.C.J.M.	Barabanki
35.	2003	6242	Sri Pran Vijay Singh	A.C.J.M.	Rai Bareli
36.	2003	6243	Sri Atul Singh	Civil Judge (Senior Div.)	Jhansi
37.	2003	6245	Smt. Swapna Singh	A.C.J.M.	Jhansi
38.	2003	6246	Sri Amit Kumar Pande	Addl. Civil Judge (S.D.)/ACJM	Jaunpur
39.	2003	6247	Sri Alok Dwivedi	Civil Judge (Senior Div.)	Basti
40.	2003	6249	Sri Dhirendra Kumar-II	Addl. Civil Judge (S.D.)/ACJM	Agra
41.	2003	6250	Sri Chandra Mani Mishra	A.C.J.M. (Railway)	Banda
42.	2003	6251	Sri Gopal Tiwari	Addl. Civil Judge (S.D.)/ACJM	Rai Bareli
43.	2003	6252	Smt. Niharika Chauhan	Addl. Civil Judge (S.D.)/ACJM	Agra
44.	2003	6283	Smt. Shabistan Aquil	Dy. Director (Law) Competition Comm. of India	New Delhi

45.	2003	6340	Smt. Sapna Shukla	Addl. Civil Judge (S.D.)/ACJM	Meerut
46.	2009	1589	Sri Rohit Singh	Civil Judge (Junior Div.)	Aonla-Bareilly
47.	2009	1590	Smt. Tanu Bhatnagar	Addl. Civil Judge (Junior Div.)	Aonla-Bareilly
48.	2009	1675	Sri Devendra Nath Goswami	Judicial Magistrate	Ghazipur

Refresher Training Programme for Civil Judges at JTRI, UP, Lucknow
Duration: 13.10.2014 to 18.10.2014

Sl. No.	Batch	I.D.	Name	Designation	Place of Posting
1.	2003	6198	Smt. Neetu Pathak	CJM	Saharanpur
2.	2003	6234	Sri Uma Kant Jindal	A. C. J.M.	Bulandshahar
3.	2003	6241	Sri Pushpender Singh	Dy. Director, JTRI,UP	Lucknow
4.	2003	6253	Sri Gagan Kumar Bharti	Addl. Civil Judge (S.D.)/ ACMM.	Kanpur Nagar
5.	2003	6254	Sri Amit Singh	Addl. Civil Judge (S.D.)/ACJM.	Varanasi
6.	2003	6255	Sri Mohammed Qamruzzama Khan	Addl. Civil Judge (S.D.)/ACJM.	Ghaziabad
7.	2003	6256	Sri Sudhakar Rai	Addl. Civil Judge (S.D.)/ACJM.	Bareilly
8.	2003	6257	Sri Sanjay Mishra	A.C.J.M	Banda
9.	2003	6258	Sri Vishnu Prasad Agrawal	Addl. Civil Judge (S.D.)/ ACMM.	Kanpur Nagar
10.	2003	6259	Sri Abid Shamim	Addl. Chief Judicial Magistrate	Fatehpur
11.	2003	6260	Sri Niraj Gautam	A.C.J.M	Gautambuddha Nagar
12.	2003	6261	Smt. Jyotsna Singh	Civil Judge (Senior Div.)	Lalitpur
13.	2003	6262	Sri Abhishek Pandey	Addl. Civil Judge (S.D.)/ACJM.	Barabanki
14.	2003	6501	Sri Rajiv Maheshwaram	Dy. Secretary	SLSA, UP, Lucknow
15.	2003	6263	Sri Arvind Misra	Chief Judicial Magistrate	Chandauli
16.	2003	6502	Sri Raj Bahadur Ram Dev Yadav	Civil Judge (Senior Div.)	Ghaziipur
17.	2003	6264	Sri Tarun Kumar Singh	Addl. Civil Judge (S.D.)/ACJM.	Varanasi
18.	2003	6265	Sri Divaker Dwivedi	Civil Judge (Senior Div.)	Chandauli
19.	2003	6266	Smt. Amrita Shukla	A.C.J.M	Sultanpur
20.	2003	6267	Smt. Shaila	Addl. Civil Judge (S.D.)/ACJM.	Lucknow
21.	2003	6268	Sri Subhash Singh	Addl. Civil Judge (S.D.)/ACJM.	Jyotibaphule Nagar
22.	2003	6269	Sri Shyamal Mishra	Civil Judge (S.D.)	Kannauj
23.	2003	6270	Sri Rakesh Vashisht	Addl. Civil Judge (S.D.)/ACJM.	Hardoi
24.	2003	6271	Sri Mridul Dubey	Addl. Civil Judge (S.D.)/ ACMM.	Kanpur Nagar
25.	2003	6272	Sri Surya Prakash Singh	Addl. Civil Judge (S.D.)/ACJM.	Rai Bareli
26.	2003	6273	Sri Anand Prakash-III	Addl. Civil Judge (S.D.)/ACJM.	Gorakhpur
27.	2003	6274	Sri Naveen Kumar Singh	Addl. Civil Judge (S.D.)/ACJM.	Varanasi
28.	2003	6275	Sri Brijendra Kumar Pandey	C. J. M.	Shravasti at Bhinga
29.	2003	6276	Sri Gaurav Sharma	Civil Judge (S.D.)	Saharanpur
30.	2003	6277	Sri Chandra Vijay Srinet	Civil Judge (Senior Div.)	Hapur (Ghaziabad)
31.	2003	6278	Sri Kumar Mayank	A.C.J.M	Hamirpur
32.	2003	6279	Sri Ram Pratap Singh Rana	Addl. Civil Judge (S.D.)/ACJM.	Barabanki
33.	2003	6280	Smt. Chhaya Nain	Addl. Civil Judge (S.D.)/ACJM.	Moradabad
34.	2003	6281	Sri Akhilesh Kumar	Addl. Civil Judge (S.D.)/ACJM.	Barabanki
35.	2003	6282	Sri August Kumar Tiwari	Addl. Civil Judge (S.D.)/ACJM.	Ghaziabad
36.	2003	6293	Smt. Sakshi Sharma	Addl. Civil Judge (S.D.)/ACJM.	Ghaziabad
37.	2003	6296	Sri Kumar Prashant	Addl. Chief Judicial Magistrate	Ballia
38.	2003	6311	Sri Aditya Chaturvedi	Addl. Civil Judge (S.D.)/ACJM.	Gorakhpur
39.	2003	6315	Sri Abhay Pratap Singh-I	Addl. Chief Judicial Magistrate	Etawah
40.	2003	6319	Smt. Shabih Zehra	A.C.J.M	Basti
41.	2003	6324	Smt. Reema Bansal	Addl. Civil Judge (S.D.)/ACJM.	Bulandshahar
42.	2003	6328	Sri Achche Lal Gupta	Addl. Civil Judge (S.D.)/ACJM.	Lakhimpur Kheri

43.	2003	6338	Smt. Parul Srivastava	A.C.J.M	Unnao
44.	2003	6341	Ms Chhavi Asthana	Legal Adviser U.P State Industrial Dev. Corpo.	Ghaziabad
45.	2003	6343	Smt. Anuradha Pundir	Addl. Chief Judicial Magistrate	Etawah
46.	2003	6345	Smt. Archana Gupta	Addl. Civil Judge (S.D.)/ACJM.	Meerut
47.	2003	6511	Sri Rajat Verma	Addl. Civil Judge (S.D.)/ACJM.	Jyotibaphule N Distt.
48.	2006	1739	Sri Asif Iqbal Rizvi	Civil Judge (Junior Div.)	Basti